

(ग) गत दो वर्षों में इतसे अलग-अलग कितनी आय हुई ?

3. लोधी

4. रणजीत

पर्यटन और सागर विधानसभा संसद में राज्य मंत्री (डा० सरोजिनी महिषी) : (क) भारत पर्यटन विकास निगम द्वारा, जो कि एक सरकारी कम्पनी है, इस समय दिल्ली में निम्न-लिखित होटल चलाये जा रहे हैं --

भारत पर्यटन विकास निगम द्वारा शिमला में कोई होटल नहीं चलाया जा रहा है।

(ख) और (ग) : 1968-69 और 1969-70 के दौरान इन होटलों द्वारा अपने कर्मचारियों के वेतन और भत्तो, तथा साधारण पर किया गया व्यय, और उनकी कुल आय का व्यौरा नीचे दिया गया है :—

1. अशोक
2. जनपथ

	साधारण		कर्मचारियों के वेतन और भत्ते		कुल आय	
	1968-69	1969-70	1968-69	1969-70	1968-69	1969-70
	(लाख रुपयों में)					
अशोक	5.61	6.96	38.46	59.26	151.20	180.08
जनपथ	1.30	1.66	22.52	21.73	55.79	68.09
रणजीत	0.65	0.90	8.19	9.20	15.89	25.29
लोधी	0.35	0.51	7.20	7.98	15.02	21.64

1970-71 के लेखे अभी अन्तिम रूप से तैयार नहीं है।

#### Development of Jaipur into 'B' Grade City

2526 RAJMATA GAYATRI DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether the scheme to develop Jaipur into 'B' Grade City has been lying with Government since 1963-64 ; and

(b) if so, the reasons why it has not been implemented yet and when Government intend to implement it ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). In December, 1963 Government considered the question of re-classification of Jaipur and re-classified the city as 'B-2' with effect from 1st Janu-

ary, 1964. Any further classification/re-classification of cities and towns including Jaipur will have to await the results of 1971 Census. The final population figures are still awaited.

#### Work-Load on Central Government Employees

2527, SHRI MANORANJAN HAZRA Will the Minister of FINANCE be pleased to state :

(a) whether the increase in the number of Central Government employees was only 0.5 per cent in the year 1968-69 ;

(b) whether during the same period, the volume of work in the Central Government Establishments has increased manifold, and

(c) if so, whether such a situation has arisen due to the overwork imposed on the existing staff to avoid new expenditure or any other reasons ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) A realistic assessment of the change that has occurred in the total quantum of work is possible only by the work measurement studies in different Departments spread over a period of time. In the very nature of things it is not possible to make a firm assessment of the likely variation in the work-load in the different Departments of the Government of India during the span of one year.

(c) The low level of growth during 1968-69 would have been the cumulative result of various factors. Partly, it could be attributed to various economy measures taken by Government like restrictions on the creation of class IV posts and on recruitment to class III posts. These measures were designed to contain the growth of unproductive administrative expenditure and envisaged the intensive utilisation of existing staff.

**Introduction of Central Industrial Security Force in Mormugao Harbour**

2528. SHRI DINESH JOARDER : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Central Industrial Security Force has been introduced in Mormugao Harbour, Goa, if so, the particulars thereof ;

(b) whether Government have received any protest note with regard to this from the Mormugao Port Trust and Dock Workers' Unions ;

(c) if so, the reaction of Government thereto ; and

(d) whether Government propose to withdraw the Central Industrial Security Force from the Harbour, and if not, the reasons therefor ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) Yes. The watch and ward duties at the Mormugao Port were partially entrusted to the Central Industrial Security Force on the 1st February, 1971, and the Force has been inducted into the Mormugao Port in stages. The present strength of the Central Industrial Security Force posted at Mormugao is one Assistant Commandant, one Inspector, two Sub-Inspectors, one Assistant Sub-Inspector, one Head Security Guard, fortyfour Guards and three followers.

(b) A protest has been received by the Port Trust.

(c) and (d). Government see no justification for revising the decision already taken.

**Discontinuance of English as Medium of Instruction in High Schools and Colleges in U.Ts. and Central Schools**

2529. SHRI RIJ RAJ SINGH—Kotah : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any proposal under Government's consideration to discontinue the use of English as a medium of instruction in the various High Schools and colleges in the Union Territories and in Central Schools ; and

(b) if so, by when ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The requisite information is not readily available. It is being collected from the Administrations of the Union Territories concerned and will be laid on the Table of the Sabha as soon as possible.

So far as Central Schools are concerned, the medium of instruction is Hindi and English. Accordingly Science and Mathematics subjects are taught in English. There is no proposal under Government's consideration to discontinue the use of